

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 97 of 2012**

**Dated : 31<sup>st</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Raj West Power Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission**  
**& Ors. ...Respondent(s)**

**Counsel for the Appellant(s):** **Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent (s):** **Mr. R.K. Mehta,**  
**Mr. Raheev Ranjan Pathak for R.1**  
**Mr. Virendra Lodha, Sr. Adv.**  
**Mr. Rohit for R.2 to 4**

**ORDER**

We have heard Mr. R.K. Mehta, the learned counsel for the Commission for some time. He is directed to file his comprehensive Written Submissions after serving copy on the other side.

Post the matter for further hearing on **19.02.2013.**

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**